

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No.8282/2015

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

WITH C.A. No.1635/2016 (III-A)

Date : 27-02-2023 This appeal was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. Abhishek Kumar Singh, AOR

CA 1635/2016

Mr. Syed Rehan, Adv. (Mentioned by)
Mr. Md. Shahid Anwar, AOR

For Respondent(s)

Mr. Rohit Amit Sthalekar, AOR

Mr. Shashank Singh, AOR

Mr. Abhishth Kumar, AOR

Mr. Kamlendra Mishra, AOR

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 Liberty to mention before the Bench presided over by Hon'ble Mr Justice A S Bopanna.

(CHETAN KUMAR)
A.R. -cum-P.S.(SAROJ KUMARI GAUR)
Assistant Registrar